

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 621
CAA-108/ND/2021**

IN THE MATTER OF:

**M/s. Campus Sales Pvt. Ltd. with
M/s. Jain Abhushan Pvt. Ltd.**

...APPLICANT

Section

U/s 230-232

**Order delivered on 05.12.2022
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALRAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Applicant

**:Adv Ashutosh Gupta, Adv Gaurav
Rana and Adv Ajitesh Kumar**

For the RD

:Adv. Shankari Mishra

For the OL

:Ms. Hemlata Rawat Counsel

For the Income Tax Department

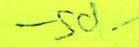
**:Ruchir Bhatia Senior Standing
Counsel, Shlok Chandra Junior
Standing Counsel alongwith Mansie
Jain, Nimit Saigal and Keshav Garg
Advocates**

ORDER

It is submitted that the Income Tax Department have submitted their report. RD's report is still awaited. RD is directed to file its report within two weeks. Income Tax Department's report is on record. OL is directed to upload its report within 3 days. List this matter on **02.01.2023**.



**(Rahul Bhatnagar)
Member (T)**



**(Bachu Venkat Balram Das)
Member (J)**